CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A.No.562/2007

Tuesday, this the 11 th day of September, 2007.

CORAM:

HON'BLE Dr. K.B.S.RAJAN, JUDICIAL MEMBER

C.K.Bose, Choorakulath House, P.O. Edacochin, Edacochi, Ernakulalm District.

Applicant

(By Advocate Mr.M.C.Gopi)

Vs.

34

- 1. Flag Officer Commanding-in-Chief, Southern Naval Command, Naval Base P.O., Kochi-682 004...
- 2. The Commodore Superintendent, N.S.R.Y., Southern Naval Command, Kochi-682 004.
- ±. 3. The Administrative Officer, Grade II Staff Officer (Civilian Personnel), Southern Naval Command, Kochi-682 004.
 - Union of India represented by Secretary, Ministry of Defence, New Delhi. Respondents

(By Advoate Shri TPM Ibrahim Khan, SCGSC)

The application having been heard on 11.9.2007, the Tribunal on the same day delivered the following:

ORDER

HON'BLE Dr. K.B.S.RAJAN, JUDICIAL MEMBER

When the matter was taken up for admission hearing, counsel for the parties submitted that the name of the applicant already stands in the Gradation List and the decision of this Tribunal in O.A. 34/07 dated 24.7.07 (Annexure A-1) is equally applied to this applicant as well.

- 2. Accordingly, the respondents are directed to pass suitable orders in this case as well, as they have done in the O.A. mentioned above.
- 3. With the above directions the O.A. is disposed of. No costs.

Dated the 11 th September, 2007.

Dr. K.B.S.RAJAN JUDICIAL MEMBER